

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/ (IB)/2017

NAME OF THE PETITIONER(S)

: SPX FLO TECHNOLOGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ORCHID CHEMICALS PHARMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NANCHILL J. RAJKUMAR

Coursel for Respondet

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for compliance of the proposal of compromise since they need some instructions from the Bank for payment. The proposal has already been placed before the petitioner. Counsel for petitioner reported no objection to grant time. Counsel for petitioner submitted that there is an undertaking to make part payment of the claim on 01.08.2017. Considering the submissions of both the counsel and in view of the settlement process, time extended at their request. Put up on 04.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)